

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|---------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | 1 | 33,37,49,826 | 1 | 7,06,73,390 | - | 26,30,76,436 | - | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | 4 | |
| 5 | Operational creditors (Workmen) | | | | | | | | 5 | |
| 6 | Operational creditors (Employees) | | | | | | | | 6 | |
| 7 | Operational creditors (Government Dues) | | | | | | | | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 4 | 3,31,55,273 | 4 | 2,43,12,129 | | 88,43,144 | | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | 9 | |
| Total | | 5 | 36,69,05,099 | 5 | 9,49,85,519 | - | 27,19,19,580 | - | | |

Annexure-2

Name of the corporate debtor: Raghuv eer Urban Construction Company Pvt. Ltd. ; Date of commencement of CIRP: 06/06/2018; List of creditors as on:30/11/2018

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-----------------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Srei Equipment Finance Ltd. | | 33,37,49,826 | 7,06,73,390 | Unsecured FC | - | - | No | 100 | - | - | 26,30,76,436 | - | |
| | | | | | | - | - | | | | | | | |
| | | | | | | | | | | | | | | |
| | TOTAL | | 33,37,49,826 | 7,06,73,390 | | | | | 100 | | - | | | |

Annexure-8

Name of the corporate debtor: Raghuvver Urban Construction Company Pvt. Ltd. ; Date of commencement of CIRP: 06/06/2018; List of creditors as on:30/11/2018
List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|-------------------------------------|--------------------|---------------------------|--------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | Maheshwari Industries | | | 1,65,88,542 | 78,24,157 | Operational Cr. | | | | No | | | 87,64,385 | | |
| 2 | HILTI India Pvt. Ltd. | | | 58,49,818 | 57,71,060 | Operational Cr. | | | | No | | | 78,758 | | |
| 3 | Fosroc Chemicals (India) Pvt. Ltd. | | | 36,90,000 | 36,89,998 | Operational Cr. | | | | No | | | 2 | | |
| 4 | Nina Waterproofing Systems Pvt Ltd. | | | 70,26,913 | 70,26,914 | Operational Cr. | | | | No | | | (1) | | |
| | | | | 3,31,55,273 | 2,43,12,129 | | | | | | | | 88,43,144 | | |